

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/69/IB/2017
PETITION NUMBER : CP/468/IB/2017P
NAME OF THE APPLICANT : G.V.RAVIKUMAR (RP) IN THE MATTER OF
THIRUPUR SURYA HITECH APPARELS PVT LTD
UNDER SECTION : 33(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	RAVIKUMAR G.V	Advocate R. Subramanian	R. Subramanian
2.	S.P. Rajagopal Rajesh Rajagopal	Counsel for C1) (Respondent (RP))	R.D. X

ORDER

Counsel for RP present. Counsel for Corporate Debtor present. Matter is adjourned
for arguments. Put up on 10.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk